NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/163/2016 NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others : 397/398 **UNDER SECTION** S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Consel for Retitions Priyadarseini N 2. Mr Santhanakrishnan. Council 1.1 For lespondant. Ms. Karitha Surana / Pcs Counsel for Respondents

ORDER

Counsel for the Petitioner present. Representative for R1 to R3 present and submitted the arguments in part and prayed for time to conclude the same. At request, time is enlarged. Put up on 11.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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